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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/202/2017  
NAME OF THE PETITIONER : IPK PACKAGING INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : ROC CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SAVICKAR VARADARAJAN P.N. VATSALA	COUNSEL FOR APPLICANT	P.N. Vatsala
2.	B. Sarath babu	Counsel for Respondent	B. Sarath

**ORDER**

Counsel for petitioner present. Representative of ROC, Coimbatore, present and stated that he has filed the report. Heard. Order is reserved.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc